

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2308  
ANSWERED ON:21.07.2009  
VACANT POST IN NHRC  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the post of the Chairman of the National Human Rights Commission (NHRC) is lying vacant consequent upon the retirement of the previous incumbent; and

(b) if so, the steps being taken by the Government to fill up the vacancy at the earliest?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): Justice S. Rejendra Babu demitted the office of the Chairperson, National Human Rights Commission (NHRC) on 31st May, 2009. The President, under Section 7(1) of the Protection of Human Rights Act, 1993, has authorized Justice G.P. Mathur to act as Chairperson, NHRC, with effect from 1st June, 2009, until the appointment of a new Chairperson.